

near future regarding the boundary in the historical waters between India and Sri Lanka between the Palk Straits and Adam's Bridge".

Black-marketing in Coal

7207 SHRI SHRIKISHAN MODI:
SHRI P. GANGADEB:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it has been reported in the Press that Coal business is thriving in black-market; and

(b) if so, whether he is also aware that there is an acute shortage of steam coal in the country, particularly in Amritsar and Jullundur?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) There have been reports of shortage of coal in some parts of the country and of some unscrupulous traders taking undue advantage of the situation.

(b) During the recent months the movement of coal to Punjab has not been upto the sponsored quota primarily due to disturbed industrial relations on the Railways.

Feasibility report of oil from coal by Engineering Projects (India) Ltd.

7208. SHRI Y. ESWARA REDDY:
Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether Engineering Projects (India) Limited will prepare a feasibility report to produce oil from coal; and

(b) if so, when this report is likely to be ready and the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) No, Sir.

(b) Does not arise.

Import of machinery for Salem Steel Plant

7209. SHRI A. K. KOTRASHETTI:
Will the Minister of STEEL AND MINES be pleased to state:

(a) the value of machinery imported for Salem Steel Project for its early execution; and

(b) whether similar imports are planned for Vijayanagar Steel Plant in Karnataka?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) No machinery has so far been imported for the Salem Steel Project.

(b) The question of importing equipment for the Vijayanagar Steel Plant would be examined after the Detailed Project Report is received and a view is taken on the items of equipment which can be obtained from indigenous sources.

Orders placed with BHEL by Mysore Power Corporation

7210. SHRI A. K. KOTRASHETTI:
Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) the number of orders placed for generators with Bharat Heavy Electricals Limited by Mysore Power Corporation;

(b) whether the Bharat Heavy Electricals Limited will be able to supply them as per schedule; and

(c) if not, whether the import of these key generators will be allowed by Government of India?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) Bharat Heavy Electricals Limited has received three orders of Hydro-sets from Mysore Power Corporation. These include two units i.e. 9th and 10th Units for Sharavathy, six units for Naghari Power House of Kalinadi Project and two units for Supa Dam Power House.

(b) Apart from a marginal delay in the delivery of the equipment for Sharavathy Hydel Project (Unit No. 9 and 10), the equipment for other Projects is expected to be delivered in keeping with the commissioning programme of the Mysore Power Corporation House.

(c) Does not arise.

Grant of Special Short Service Commission to Released Emergency Commissioned Officers

7211. SHRI NARENDRA SINGH: Will the Minister of DEFENCE be pleased to state:

(a) the number of Released Emergency Commissioned Officers, who were given special Short Service Commission during 1971;

(b) how many of them have been granted or are in the process of being granted permanent commission; and

(c) the provision of alternate jobs or avenues of employment for those who are not to be given Permanent Commission and their number?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) 35.

(b) None. These officers were considered for the grant of Permanent Commissions as ECOs earlier and were rejected.

(c) All these officers have been given a lump-sum terminal benefit of Rs. 8000/- each for this Special Short Service engagement of two years. In

addition, they are given rehabilitation assistance in the normal manner by the Director General Resettlement, Ministry of Defence. Requests for early release in cases where officers have been able to make suitable arrangements for their rehabilitation in Civil life, have been liberally acceded to and so far 25 officers have been released at their own request.

Ferro Manganese Plant in Madhya Pradesh

7212. SHRI NARENDRA SINGH: Will the Minister of STEEL AND MINES be pleased to state:

(a) in view of the vast potentiality of Manganese ore in Madhya Pradesh, whether Government have any scheme to establish a Ferro Manganese Plant in the State;

(b) if so, the broad outlines thereof; and

(c) the steps proposed to be taken to increase the production in the proved areas?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) and (b). Government have no proposal at present for establishing a ferro-manganese plant in Madhya Pradesh.

(c) In the draft Fifth Plan, outlays have been proposed for beneficiation, shaft sinking and development, plant and equipment, exploration etc. designed to meet the increased demand for high grade manganese ore by the end of the Fifth Plan.

Irregular Payment to Employees by R.M.D.C. Press, Bombay

7213. SHRI D. K. PANDA: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that R.M.D.C. Press, Worli Estate,